HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION Imphal, the 11th August, 2025

No. HCMEST-22011/1/2025-ESTT-II/

Consequent on the

appointment of Shubham Vashist, MJS - II, as Member (Project Management), eCommittee, Supreme Court of India, on deputation, and the posting of Sarungbam Mangaleibi Devi, MJS - II, as Joint Registrar (Judicial) on her promotion, the existing posting of Shubham Vashist, MJS - II, is hereby shifted from Jt. Registrar (Judl. & bench) to Joint Registrar (CRP-cum-SCMS) in the CMIS (Central Management Information System) portal, with immediate effect until further order.

By order etc.,

Sd/-(OJESH MUTUM) REGISTRAR GENERAL HIGH COURT OF MANIPUR

Endt. No. HCMEST-22011/1/2025-ESTT-II/ 1662 9-93 Imphal, the 11th August, 2025 Copy to:

- 1. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of Manipur.
- 2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
- 3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
- 4. The Accountant General (A&E), Manipur, Imphal.
- 5. The Secretary (Law), Government of Manipur.
- 6. All the District & Sessions Judges, Manipur.
- 7. The Presiding Officer, MACT/Revenue/Co-operative Tribunal, Manipur.
- 8. Judge, Special Court (ND&PS), Manipur.
- 9. Member Secretary, MASLSA.
 - 10. All the Judges, Family Courts, Manipur.
 - 11. All the Registrars, High Court of Manipur.
 - 12. The Director, MIS, Government of Manipur.
 - 13. The System Analyst, High Court of Manipur.
 - for uploading on the website.
 - 14. The Superintendent (Estt. I and Estt -II), High Court of Manipur.
 - 15. The Guard File.

REGISTRAR GENERAL HIGH COURT OF MANIPUR